

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No.1192 of 2014**

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**CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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**Through:- Video Conferencing**

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**12/17.04.2021**

Mr. Suraj Singh, learned counsel for the petitioner submits that a supplementary affidavit has been filed on 06.04.2021 on behalf of the petitioner; however the same is not on record.

Office is directed to verify and proceed.

Put up this case on 13.05.2021.

Mr. Mukul Kumar Singh, A.C. to G.P.III is present on behalf of the respondent-State.

**(Deepak Roshan, J.)**

Fahim/-